

INDIAN
CIT(A)

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(ASSESSMENT YEAR-2012-13)

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| M/s. Adheesa Carriers F-234, Road No. 1-E, Mewar Industrial Area, Udaipur Udaipur | Vs | The ACIT Circle-1 Udaipur |
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| AB | Shri Sakar Sharma, CA |
| BB | Shri Venkatesh V (JCIT-DR) |
| Big | 2/11/2022 |
| IN | 4 /11/2022 |

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This is an appeal filed by the assessee against the order of the Id. CIT(A), National Faceless Appeal Centre (NFAC) dated 14-09-2021 for the assessment year 2012-13 wherein the assessee has raised the solitary issue as under:-

“1. The Id. CIT(A) erred on facts and in law in not adjudicating issue relating to wrong adoption of returned income for the purpose of assessment by the Assessing Officer. Appellant had returned income at Rs.29,15,220/-